MINUTES OF THE MEETING No. 2/14 held on 04.04.2014 UNDER THE CHAIRMANSHIP OF Smt. T.K. Sriniwasa, Addl. DGFT

LIST OF OTHER PRESENT IN THE MEETING ALONG WITH:-

1. Shri Vinod Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Deepa Shankar, Dy Director General of Foreign Trade, Norms Committee IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee then considered minutes of the NC Meeting No.40

for confirmation and confirmed and adopted the same without any change.

Office of Directorate General of Foreign Trade
New Delhi-II
Para 4.7 Decision(DRAFT)

MEETING NUMBER : 41/03.ADC/2013 **MEETING DATE**: 08.01.2014

1	File No.01/05.ADC/2002 DGFT File No.01/05/09/00.ADC/0 **Decision**:DEL dated 12.10.2011 issued by DDPP. Reminder to firm issued on 10.12.2013. The case is to be listed for 1.7.2014.	Party Name:DECCO PLAST PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
2	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin / 0.714 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Relevant Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
3	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin / 0.714 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Relevant Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
4	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin (C10-C20) / 0.1010 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Relevant Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
5	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin (C10-C20) / 0.1010 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Relevant Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
6	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin (C10-C20) / 0.1010 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Relevant Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
7	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin (C10-C20) / 0.1010 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Tar Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
8	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin (C10-C20) / 0.1010 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Tar Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
9	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin / 1 Kg / 1. Paraffin (C10-C20) / 0.1010 Kg (Chlorine Content 10.-50%) / 2. Chlorine / 0.171 Kg 3. Tar Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
10	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 1.05/05/76/2011-C.N.B dated 6.1.2014, the Committee decided to approve the case as under : Export Item / Qty. / Import Item / Qty. 1.Hermetical Pesaffin (10%-50%) / 1 Kg / 1. Paraffin (C10-C20) / 0.1010 Kg (10%-Maleic Bitu 10%) / 2. Tar Sulfidber / 0.010 Kg RLA concerned may take necessary action under Para 2.7 of HBP as per above decision of NORMS COMMITTEE.	Party Name:MAHESWA PLAST(INDIA)PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Approved** Action Date: Action Name:
11	File No.01/05.ADC/2002 DGFT File No.01/05/09/00.ADC/0 **Decision** :Fixed for Central Excise Data issued on 12.07.2011. Reminder issued on 12.11.2013 to firm for furnishing the Central Excise Data. Re-listed for 8.1.2014.	Party Name:DEEDAYNAPHPRODUCTS Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
12	File No.05/06.05.ADC/2003 DGFT File No.05/06/09/00.ADC/0 **Decision** : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm vide the DIL dated 18.12.2013 issued by Deptt. of C&PC(PC Div). Re-listed for 5.2.2014.	Party Name:ANAMIKA IMPEXA PVT UNIMI INA PVT LTD Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
13	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm vide the DIL dated 10.12.2013 issued by Deptt. of C&PC(Chem Div). The case is to be listed for 5.2.2014.	Party Name:BIRLA INTERNPVT LIMITED Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
14	File No.06/08.05.ADC/2002 DGFT File No.06/08/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(PC Div). The case is to be listed for 5.2.2014.	Party Name:PARAPNUTRITION LTD. Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
15	File No.01/05.05.ADC/2002 DGFT File No.01/05/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm vide the DIL dated 20.7.2011 issued by DDPP 2nd DIL issued by DDPP on 6.9.2013. Reminder issued by TA on 10.12.2013. The case is to be listed for 5.2.2014.	Party Name:SIRION COMPONENTS PVT. LTD. Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
16	File No.03/08.05.ADC/2002 DGFT File No.03/08/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder to firm for Central Excise Data issued on 10.12.2013. The case is to be listed for 5.2.2014.	Party Name:PEBCO INDUSTRIES LIMITED Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
17	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) for providing the comments. U.O. issued to PC Division on 1.1.2014. The case is to be listed for 5.2.2014.	Party Name:AMBUJA CEMENTS LIMITED Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
18	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. TA (C&PC) Chennai is to issue EIL for central excise data. Reminder issued by this office on 6.9.2013. Reminder issued on 17.12.2013. The case is to listed for 5.2.2014.	Party Name:ARMOUR CHEMICALS PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
19	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. TA (C&PC) Chennai is to issue EIL for central excise data. Reminder issued by this office on 6.9.2013. Reminder issued on 17.12.2013. The case is to listed for 5.2.2014.	Party Name:ARMOUR CHEMICALS PVT. LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
20	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :Hard Copy sent to Deptt. of C&PC(Chem Div) on 10.7.2013. Comments awaited. The case is to listed for 5.2.2014.	Party Name:OLEOSAGE LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
21	File No.08/10.05.ADC/2003 DGFT File No.08/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
22	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
23	File No.05/06.05.ADC/2003 DGFT File No.05/06/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SAHRIDAYINDUSTRIES LIMITED Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
24	File No.08/10.05.ADC/2003 DGFT File No.08/10/09/00.ADC/0 **Decision** :Comments awaited from Deptt. of C&PC(Chem). Re-listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
25	File No.08/10.05.ADC/2003 DGFT File No.08/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
26	File No.08/10.05.ADC/2003 DGFT File No.08/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
27	File No.08/10.05.ADC/2003 DGFT File No.08/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
28	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 5.2.2014.	Party Name:ATULY INDUSTRIES Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
29	File No.05/06.05.ADC/2003 DGFT File No.05/06/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
30	File No.08/10.05.ADC/2003 DGFT File No.08/10/09/00.ADC/0 **Decision** :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 5.2.2014.	Party Name:CHEMCO INDUSTRY LTD. Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
31	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
32	File No.05/06.05.ADC/2003 DGFT File No.05/06/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
33	File No.08/10.05.ADC/2003 DGFT File No.08/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
34	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee noted that the firm has replied partly. Hence, it was decided to call for complete reply from the firm. E-mail issued by TA, DDPP on 10.12.2013. Re-listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
35	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:SUTCHEMICAL INDUSTRIES LTD., Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
36	File No.09/10.05.ADC/2003 DGFT File No.09/10/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from IEL & and from IL mail issued on 5.10.2013 for want of hard copy. Reminder issued on 12.11.2013. The case is to listed for 5.2.2014.	Party Name:ALL Petrochem DETER & ALLPVT. LTD Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014
37	File No.01/05.05.ADC/2003 DGFT File No.01/05/09/00.ADC/0 **Decision** :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder to firm issued on 10.12.2013. The case is to listed for 5.2.2014.	Party Name:BIRLA INTERNPVT LIMITED Branch Name: IEC No.:0705010000 Branch Code:ADC	Object Sec/Sector:01.05.ADC/2003 Branch Name: Sec Sec/Sector:01.05.ADC/2003 Sub Sector: Sub Sub Sector:0000000000 Sub Sub Name: Sub Sub Code:0000	**Status:Case Referred** Action Date:01/02/2014

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57	Case No.:400/DEL/2013/2003 01/2 to 10/10/2013/DEL/LA/0.0	Party Name:VISTA INFRAPROJECTS LTD RLA File: 4/5/10/2013/DEL/LA/0.0	Matter Not Heard: 01.01.1.0.0.1/2013 Matter Item: Last Date Given:01/10/2013 [0.0.1.0.0.0

	Resolution :The Committee considered the case as per agenda and noted that hard copy ,has the Bin has been received and is being sent to Deptt. of C&PC(Chem Div). The case is to fixed for 5.2.2014.			
96	**Case No.4017/BL-AD/CHRO** 01/1/1/ 10/10/2010/BL-AD/CO	Party Name:PLATINUM INDIA LIMITED Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000158 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. E-mail is to be issued. The case is to fixed for 5.2.2014.			
97	**Case No.4018/BL-AD/CHRO** 01/1/1/ 10/10/2010/BL-AD/CO	Party Name:PLATINUM INDIA LIMITED Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000159 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
98	**Case No.4019/BL-AD/CHRO** 01/1/1/ 10/10/2010/BL-AD/CO	Party Name:PLATINUM INDIA LIMITED Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000160 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
99	**Case No.4020/BL-AD/CHRO** 01/1/1/ 10/11/2010/BL-AD/CO	Party Name:ORIGINAL INTERPRISES LIMITED Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000161 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
100	**Case No.4021/BL-AD/CHRO** 01/1/1/ 10/11/2010/BL-AD/CO	Party Name:ORIGINAL INTERPRISES LIMITED Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000162 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to Deptt. of C&PC(PC Div). The case is to fixed for 5.2.2014.			
101	**Case No.4022/BL-AD/CHRO** 01/1/1/ 10/11/2010/BL-AD/CO	Party Name:INTER PLANTS PVT.LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000163 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
102	**Case No.4023/BL-AD/CHRO** 01/1/1/ 10/11/2010/BL-AD/CO	Party Name:INTER PLANTS PVT.LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000164 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
103	**Case No.4024/BL-AD/CHRO** 01/1/1/ 10/11/2010/BL-AD/CO	Party Name:INTER PLANTS PVT.LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000165 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to Deptt. of C&PC(Chem Div). The case is to fixed for 5.2.2014.			
104	**Case No.4175/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000170 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to Deptt. of C&PC(PC Div). The case is to fixed for 5.2.2014.			
105	**Case No.4176/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:INTER PLANTS PVT.LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000171 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to Deptt. of C&PC(Chem Div). The case is to fixed for 5.2.2014.			
106	**Case No.4177/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:INTER PLANTS PVT.LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000172 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to Deptt. of C&PC(PC Div). The case is to fixed for 5.2.2014.			
107	**Case No.4145/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:CHEMA MFG. INDIA (PVT) LTD Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000146 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to DIPP. The case is to fixed for 5.2.2014.			
108	**Case No.4146/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:CHEMA MFG. INDIA (PVT) LTD Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000147 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
109	**Case No.4148/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:CHEMA MFG. INDIA (PVT) LTD Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000148 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
110	**Case No.4149/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:SHIVA CLASSIC PRINTS LIMITED Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000149 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to DIPP. The case is to fixed for 5.2.2014.			
111	**Case No.3010/BL-AD/CHRO** 01/1/1/ 10/1/2010/BL-AD/CO	Party Name:SPL ASSISTORS LIMITED(FORMERLY KNOWN UNDER WATMAN Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000150 PR-1/1/0/0/1	**Status:Case Approved** Action Date: Approved Date: Approved Amount:0.00
112	**Resolution : The Committee considered the case as per agenda. Based on the unless recommendation of Deptt. of C&PC(Chem Div) vide their U.No. 14010/75/2011-CS-II dated 12.7.2013, the Committee decided to approve the case as signed below as under :** Export Item / Qty / Export Item / Qty 1. Dyes, pigments and stains of vat type 1 Kg 2. Methyl Anthraquinone 0.1168 Kg 3. Pentaerythritol tetrakis (3,5,5,-) 0.0170 Kg 4. Sodium Sulfoxy phenyl arsenoxide 0.002 Kg 5. Phosphorus Trichloride 0.1778 Kg 6. Tris-Propyl-alcohol 0.0127 Kg (SEBONOX 10) = 2 Parts Phenol,Phosphite (SEBONOX 10). **BL is concerned may take necessary action under Para 2.7 of EXIM as per decision of NOIDA COMMITTEE.**			
113	**Case No.3011/BL-AD/CHRO** 01/1/1/ 10/1/2010/BL-AD/CO	Party Name:SUNSHINE CHATTERJEE(A.D.C.) Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000151 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to DIPP. The case is to fixed for 5.2.2014.			
114	**Case No.4018/BL-AD/CHRO** 01/1/1/ 10/11/2010/BL-AD/CO	Party Name:VIJAY KUMAR GOYAL(MINOR)(PROPRIETOR) Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000155 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to DIPP. The case is to fixed for 5.2.2014.			
115	**Case No.4175/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:ESTONE PHOTOGRAPHY LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000169 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
116	**Case No.4176/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:PRINCO CHEMICALS LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000166 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise . E-mail is to be issued. The case is to fixed for 19.2.2014.			
117	**Case No.4177/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:PRINCO CHEMICALS LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000167 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise . E-mail is to be issued. The case is to fixed for 19.2.2014.			
118	**Case No.4145/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:STONEWEST TOUR PACKAGES(PVT) LTD Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000145 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and fine. The case is to fixed for 5.2.2014.			
119	**Case No.4148/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:SHIVRAM RAJA GAUGES(PVT) LTD. Bin:1/1/ 1/1/1/10/0000000-AD/CO	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000176 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to Deptt. of C&PC(PC Div). The case is to fixed for 5.2.2014.			
120	**Case No.4149/BL-AD/CHRO** 01/1/1/ 10/12/2010/BL-AD/CO	Party Name:SHIVRAM RAJA GAUGES	Object Set Down On:05-ALC/2013 Remarks:None Ex-Set Down:01/1/1/0000177 PR-1/1/0/0/1	**Status:Case Referred** Action Date:03-02-2014
	Resolution :The Committee considered the case as per agenda and noted that hard copy has been received and being sent to Deptt. of C&PC(PC Div). The case is to fixed for 5.2.2014.			

Date:25.01.2014
Place:New Delhi

Divya Mandar
Dy. Director General of Foreign Trade

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